

(Formerly known as Trans-Oceanic Properties Limited)

This Public Announcement ("PA") is being issued by Ashika Capital Limited ("Manager to the Offer") for and on behalf of Mr. Rajendra S. Shah and Mr. Mitul J. Shah (hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as 'Regulations').

Place : Mumbai

